

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.13227 of 2023

Peoples for animals represented by Vasudha Gupta

... .. Petitioner/s

Versus

State of Bihar through Chief Secretary

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Shashankdhar Shekhar, Advocate
Mr. Dinu Kumar, Advocate
Ms. Akritya Aishwarya, Advocate
For the Respondent/s : Mr. Raghwanand, GA11
Mr. Rajnish Shandilya, A.C. to G.A.11
Mr. Prasoon Sinha, Advocate

CORAM: HONOURABLE THE CHIEF JUSTICE
and
HONOURABLE MR. JUSTICE PARTHA SARTHY
ORAL ORDER

(Per: HONOURABLE THE CHIEF JUSTICE)

2 19-09-2023 Two weeks' time is granted to the learned counsel for
the respondents to file a counter affidavit.

Post on 07.10.2023.

(K. Vinod Chandran, CJ)

(Partha Sarthy, J)

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